

HARYANA VIDHAN SABHA

Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on
Wednesday, the 26th February, 2020.*

Details of Funds Provided to Gaushalas

***223. Shri Ram Kumar Kashyap, M.L.A. :** Will the Animal Husbandry and Dairying Minister be pleased to state —

- (a) the number of Gaushalas in State;
- (b) the number of Cattles in each Gaushala in State;
- (c) the number of doctors in each Gaushala in State; and
- (d) the yearwise details of the funds provided to each Gaushala in State for the last five years ?

To Open a Government College

***42. Smt. Nirmal Rani, M.L.A. :** Will the Education Minister be pleased to state whether there is any proposal under consideration of the Government to open a Government College in Ganaur; if so, the details thereof?

Electricity Supplied under the Jag Mag Yojna

***97. Shri Jaiveer Singh, M.L.A. :** Will the Power Minister be pleased to state the number of villages of Kharkhoda Assembly Constituency in which 24 hours electricity is being supplied under the Jag Mag Yojna ?

Construction of International Cricket Stadium

***18. Dr. Kamal Gupta, M.L.A. :** Will the Minister of State for Sports and Youth Affairs be pleased to state whether there is any proposal under consideration of the Government to construct a International Cricket Stadium in Hisar; if so, the details thereof ?

To Set up Waste to Energy Plant

***171. Shri Aseem Goel, M.L.A. :** Will the Urban Local Bodies Minister be pleased to state —

- (a) whether there is any proposal under consideration of the Government to set up waste to energy plant in Ambala City; and
 - (b) if so, the time by which the said plant is likely to be set up ?
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To open Government College in Hodal

***236. Shri Jagdish Nayar, M.L.A. :** Will the Education Minister be pleased to state —

- (a) whether there is any proposal under consideration of the Government to open a Government College in Hodal Assembly Constituency; and
- (b) if so, the time by which it is likely to be opened ?

Construction Work of College Building

***62. Shri Subhash Gangoli, M.L.A. :** Will the Education Minister be pleased to state whether it is a fact that classes of Government Girls College, Pillukhera are being held in class rooms of Government School of Pillukhera; if so, the time by which the construction work of building of abovesaid college is likely to be started ?

To Construct a Bye-Pass

***190. Shri Kuldeep Vats, M.L.A.:** Will the Deputy Chief Minister be pleased to state —

- (a) whether there is any proposal under consideration of the Government to construct a Bye-Pass in village Pelpa of Badli Constituency; and
- (b) if so, the time by which it is likely to be constructed ?

Details of Cases under Prevention of Corruption Act

***33. Shri Abhay Singh Chautala, M.L.A. :** Will the Home Minister be pleased to state —

- (a) the item wise details of total expenditure incurred in organizing the function of Anti-Corruption Day at Panchkula on 09-12-2019; and
- (b) the district wise number of cases registered under the prevention of Corruption Act in the State during the period from 01.01.2015 till to date togetherwith the present status thereof alongwith the details of cases in which appeals have been filed by the Government against the acquittal of accused ?

Extension Centre of IIT Delhi

***148. Smt. Geeta Bhukkal, M.L.A. :** Will the Technical Education Minister be pleased to state the present status of extension centre of IIT Delhi at Jhajjar togetherwith the time by which it is likely to be made functional ?

To Vacate the Unauthorized Possession

***219. Shri Ram Niwas, M.L.A. :** Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to get the unauthorised possession vacated on Government land near telephone exchange falling under Municipal Council, Narwana; if so, the time by which the above said land is likely to be vacated ?

To Extend/Renovate the Civil Hospital

***279. Shri Devender Singh Babli, M.L.A. :** Will the Health Minister be pleased to state —

- (a) whether there is any proposal under consideration of the Government to extend and renovate the Civil Hospital of Tohana for which an announcement has been made by the Hon'ble Chief Minister; and
 - (b) if so, the time by which it is likely to be extended/renovated ?
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Problem of Pollution at Air Force Road

***57. Shri Neeraj Sharma, M.L.A. :** Will the Chief Minister be pleased to state —

- (a) whether it is a fact that the Air Force road has been marked as hot-spot in pollution by the Central Pollution Control Board in N.I.T. Faridabad Constituency; and
 - (b) if so, the steps taken by the Government to make the above said area pollution free togetherwith the details thereof ?
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Shifting of Vegetable Market

***273. Shri Vinod Bhayana, M.L.A. :** Will the Agriculture and Farmers Welfare Minister be pleased to state whether it is a fact that Hansi City is suffering from traffic problems due to the vegetable market running in the middle of the City; if so, the time by which the said vegetable market is likely to be shifted to the new vegetable market constructed by Government on Delhi Road togetherwith the details thereof ?

New Industrial Policy in the State

***36. Dr. Krishan Lal Middha, M.L.A. :** Will the Deputy Chief Minister be pleased to state —

- (a) whether any new Industrial Policy has been formulated by the Government in the State during the period from year 2014 to 2019; if so, the details thereof; and
 - (b) the category in which Jind City has been placed under the above said scheme ?
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Sanctioned Posts of Doctors

***63. Shri Ram Kumar Gautam, M.L.A. :** Will the Health Minister be pleased to state the total number of sanctioned posts of doctors in Civil Hospital, Narnaund, Community Health Centres of villages Sisai, Khanda Kheri, Mirchpur and Bass in Narnaund Assembly Constituency togetherwith the number of posts lying vacant in the abovesaid Hospital and Community Health Centres ?

To Declare Dabwali as Police District

- *202. Shri Amit Sihag, M.L.A. :** Will the Home Minister be pleased to state —
- (a) whether there is any proposal under consideration of the Government to declare Dabwali as police district to control the drug mafia in Dabwali Assembly Constituency; and
 - (b) if so, the time by which it is likely to be declared ?

To Metal the Unmetalled Passages

- *277. Shri Sri Krishan Hooda, M.L.A. :** Will the Agriculture and Farmers Welfare Minister be pleased to state —
- (a) whether there is any proposal under consideration of the Government to metal the following unmetalled passages:-
 - (i) Village Shamri to Village Chidana;
 - (ii) Village Banvasa to Village Kathura;
 - (iii) Village Mundlana to Village Bhadoti Khas;
 - (iv) Village Siwanka to Village Busana;
 - (v) Village Siwanka to Village Ahmadpur Majra;
 - (vi) Village Siwanka to Village Gangesar;
 - (vii) Village Mundlana Mandi to Village Mundlana Gaushala upto Sirsadh road;
 - (viii) Village Gharwal to Village Lajwana; and
 - (b) if so, the time by which the abovesaid unmetalled passages are likely to be metalled ?

To Upgrade the Chilling Centre into the Milk Plant

- *126. Shri Lila Ram, M.L.A. :** Will the Co-operation Minister be pleased to state whether there is any proposal under consideration of the Government to upgrade the Chilling Centre into the Milk Plant in village Ujana of Kaithal Assembly Constituency; if so, the time by which it is likely to be upgraded ?

Schools Running Without Teachers

- *112. Shri Mamman Khan, M.L.A. :** Will the Education Minister be pleased to state the details of the Government Schools running without any teacher in Ferozpur Jhirka Assembly Constituency ?

Chandigarh:
The 22nd February, 2020.

R. K. NANDAL,
Secretary,
Haryana Vidhan Sabha.